12

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. 2 /2017 & IA 3/17 with TP. No 19/397-398/NCLT/AHM/2016(New) C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

1. Vinay Bairagea Advocate Petitioner Diney

Ar Trived: Larph. Adv.

2. PANAN S. GODIAWALA ADVOCATE PETITIONER Mullediener

3. NAVIN BAHWA ABV. RESPONDENT DIARA.

NDS 1-3

4. TRATIK Y JASANI ADVOCATE R-L

ORDER

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Vinay Bairagra present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of Learned Counsel for Petitioner.

List the matter on 08.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.